

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 72 OF 2016

Dated: 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:-

Jindal Steel & Power Ltd.Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Snehal Kakrania
Ms. Arunima Kedia

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Neetish Kr. Pandey for R-1

Mr. Vishal Anand
Ms. Pallavi Mohanfor R.2 & R.15

ORDER

Learned counsel for the State Commission seeks three weeks time to file submissions/reply. He may file the same on or before 26.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 11.11.2016 after serving copy on the other side.

It is represented that Appeal No. 100 of 2016 pending before Court II is connected with this matter.

List the matter on **22.12.2016**. Tag to Appeal No. 100 of 2016.

**(I.J.Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**